

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 306**  
**IB-38(ND)/2024**

**IN THE MATTER OF:**

Positive Development Trusteeship Services .... Petitioner/Applicant  
Company Private Limited

**Order under Section 59 of the IBC, 2016**

**Order delivered on 12.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Liquidator : Mr. Ashish Mishra, Mr. Anuj Kumar Adv.  
For IT Dept. : Mr. Puneet Rai, SSC, Mr. Ashvini Kumar, Mr. Rishabh  
Nangia, Mr. Nikhil Jain Adv.

**ORDER**

List the matter **on 01.05.2024.**

In the meantime, the parties shall take steps to comply with  
the order dated 21.03.2024.

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**